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OA No. 25/2007.

22.10.2007.

Mr. Anupam Agarwal counsel for the applicant.

Mr. Hawa Singh proxy counsel for

Mr. V. S. Gurjar counsel for the respondents.

Learned Counsel for the applicant submits that in view of the subsequent development, he wants to withdraw the OA. Accordingly the OA stands disposed of as not pressed.

*8<sup>60</sup>* *9<sup>30</sup>* *6/*

*P. P. SHUKLA*  
(P. P. SHUKLA)  
ADMINISTRATIVE MEMBER

*M. L. CHAUHAN*  
(M. L. CHAUHAN)  
JUDICIAL MEMBER

P.C./